

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TADANO INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	TADANO INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/03/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES – BANGALORE
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29150KA2012FTC063306
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	NO. 82/1, 3 RD FLOOR, 2 ND CROSS, KHB COLONY, 5 TH BLOCK, KORAMANGALA, BANGALORE – 560095
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th JULY 2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. PAWAN KUMAR GARG 25-A, J-POCKET, SHEIKH SARAI-2 NATIONAL CAPITAL TERRITORY OF DELHI, NEW DELHI - 110017 MOBILE: 9873981462 EMAIL ID: CA.PAWANGARG@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-001/IP-P00608/2017-2018/11069
8	LAST DATE FOR SUBMISSION OF CLAIMS	24 th AUGUST 2019

Notice is hereby given that Tadano India Private Limited has commenced voluntary liquidation on 25th July 2019.

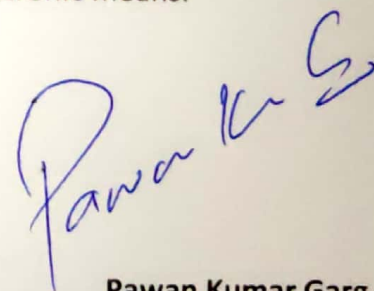
The stakeholders of Tadano India Private Limited are hereby called upon to submit a proof of their claims, on or before 24th August 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

PAWAN KUMAR GARG
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P00608/2017-2018/11069
NEW DELHI

Date: 27th July 2019
Place: New Delhi



Pawan Kumar Garg
Name and Signature of Liquidator

IP REGISTRATION No. IBBI/IPA-001/IP-P00608/2017-2018/11069